

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.06.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	Prachi Johri-R1 Sanjeev Soni
2.	Comp. App. (AT) (Ins) No. 582 of 2019	Mariyammal Spinners Pvt Ltd. Vs. Vinayak Cotton agencies.	Ananda Selvam	Pradeep Kumar Kar
3.	Comp. App. (AT) (Ins) No. 583 of 2019	Umayal Spinners Pvt Ltd. Vs. Vincot Agencies.	G.Ananda Selvam	Pradeep Kumar Kar

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By Order
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